GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:932 ANSWERED ON:01.03.2011 CLEARANCE OF MUSIC, VIDEO ALBUMS Chavan Shri Harischandra Deoram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the criteria fixed for clearance of music and video albums for release;
- (b) whether the Government is aware of the statement made by the Chairman of Central Board of Film Certification (CBFC) that the music, video albums should be cleared/approved by the said board in the country;
- (c) if so, whether the Government proposes to take a decision in this regard;
- (d) if so, the time by which a final decision is likely to be taken; and
- (e) if not, the reasons therefor and the other steps taken/ to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN)

- (a): Films including music and video for public exhibition are certified by the Central Board of Film Certification (CBFC) in accordance with the Cinematograph Act, 1952, and the Rules and Certification Guidelines framed thereunder.
- (b): No, Sir.
- (c), (d) and (e): Do not arise in view of reply to part (b) above.